



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 373/2019
O.A. No. 1203/2019**

New Delhi, this the 20th day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Dharam Vir Yadav
S/o Sh. Gyarsa Ram
R/o 28 B, D.D.A Flats, Taimoor Nagar
Near Gurudawara, C-Block,
New Friend Colony, New Delhi-110025.
Aged about 62 years
(Group 'B')
(Retired teaching staff)
2. Bimla Devi
W/o Sh. R.C. Shokeen
R/o H. No. 1093, Sec. 15 Part-II,
Gurgaon, Haryana
Aged about 66 years
(Group 'B')
(Retired teaching staff)
3. Sudesh Batra,
W/o Lt. Sh. Inderjeet Kumar Batra,
R/o Sec. 48 Sohna Road, Central Park-II
Tower P, Apartment 8D, Gurugram,
Haryana
Aged about 66 years
(Group 'B')
(Retired teaching staff)
4. Kamla Aneja
W/o Sh. Harish Chandra Aneja
R/o K-80F Sheikh Sarai, Ph-II,
New Delhi - 110017



- Aged about 71 years
(Group 'B')
(Retired teaching staff)
5. Girraj Prasad Sharma
S/o Sh. Nandan Ram Sharma
R/o H.No. 52,53, Gali No. 5-D,
Molar Band, Extn. Badarpur,
New Delhi-110044.
Aged about 61 years
(Group 'B')
(Retired teaching staff)
6. Renu Chopra
W/o Sh. R.P. Chopra
R/o 49-B, Pocket-F, Mayur Vihar
Phase -II, Delhi-91
Aged about 63 years
(Group 'B')
(Retired teaching staff)
7. Satpal
S/o Sh. Gain Chand
R/o 126-A Gali No.5, H-Block,
Saurabh Vihar, Jait Pur, Badarpur
New Delhi-110044
Aged about 62 years
(Group 'B')
(Retired teaching staff)
8. Sushila Iplani
W/o Sh. N.K. Iplani
R/o C-158, Sector 26,
Noida -201301
Aged about 68 years
(Group 'B')
(Retired teaching staff)
9. Ranjit Singh Negi
S/o Sh. Inder Singh Negi
R/o Plot No. 8, Flat No.11,
Him Vihar Apartment,
I.P. Extension, Delhi-92.



Aged about 71 years
 (Group 'B')
 (Retired teaching staff)

10. Jagdish Lal
 S/o Sh. Ramsarup
 R/o H.No. 698/1, Gali No. 12 C,
 Ashok Vihar, Gurgaon,
 Haryana-122001.
 Aged about 62 years
 (Group 'B')
 (Retired teaching staff)
11. Rajender Prasad
 S/o Sh. Chirangi Lal
 R/o 348/160, Street No. 18
 Ashok Vihar, Part-II, Gurgaon,
 Haryana
 Aged about 62 years
 (Group 'B')
 (Retired teaching staff)
12. Veena Rani
 D/o Sh. Bhagmal Kawatra
 R/o 5F, Pocket-4, Mayur Vihar, Phase-I
 Delhi-91
 Aged about 31 years

.. Petitioners

(By Advocate: Shri Ajesh Luthra)

Versus

1. Shri Vijay Kumar Dev,
 Chief Secretary,
 Govt. of NCT of Delhi
 A-Wing, 5th Floor,
 Delhi Secretariat,
 I.P. Estate, New Delhi.
2. Shri Binay Bhushan,
 Director,
 Directorate of Education,



(GNCT of Delhi)
Old Secretariat, Delhi-110054.

.. Respondents

(By Advocate : Shri H.A. Khan)

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman

In O.A. No. 1203/2019, filed by the petitioners herein, this Tribunal passed order dated 11.04.2019, directing that the respondents shall pass an order on the representation dated 23.02.2019, within two months.

2. This Contempt Petition is filed alleging that the respondents did not comply with the orders passed in the O.A.

3. Today, learned counsel for the respondents made available a copy of the order dated 14.10.2019, through which the representation of the petitioners was disposed of.

4. Hence, the Contempt Petition is closed. It is made clear that in case the petitioners are not satisfied with the order dated 14.10.2019, it shall be open to them to

pursue the remedies, in accordance with law. There shall be no order as to costs.



(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/